## **NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA**

C.P. (IB) No.756/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh

2. Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th February 2018, 10.30 A.M.

Name of the Company		Asset Reconstruction Co. (I) LtdVs-Ram Sarup Vyapar Limited		
Under Section		7 IBC		
SI.	Name & Desigi	nation of Authorized	Appearing on behalf of	Signature with
No.	Representative (IN CAPITAL LETTERS)			date

MR. VIKRAM WADEHRA.. PETITIONER (ADVOCATE)

Villam Wadehra

2 Adobish Thom Kramk ( Mirchar)

for product

## ORDER

- Ld. Counsel for the financial creditor and the corporate debtor is present.
- Ld. Counsel for the financial creditor made a request for adjournment. Prayer is allowed.

List it on 08/03/2018.

Sol

(linan K.R.) Member (I)

Sd

(V.P.Singh) Member (J)